

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Dr. Ravindranath Kancherala & another
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd & 12 others
UNDER SECTION : Sec 241-242 of CA 2013

ORDER

Due to paucity of time, the matter is adjourned to 10.03.2021 at 12.30 p.m.


[K. NATARAJAN]
Deputy Registrar